

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 302
472/252/ND/2020**

IN THE MATTER OF:

M/s. Core Fabritex Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 04.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Narender Thakur, Advocate.

ORDER

Heard the submissions made by the Learned Counsel for the Appellant.
Serve notice on the Income Tax Department and ROC for filing their reply
within two weeks. Matter is adjourned to 22.12.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)